

investments have increasingly been made in luxury goods sector and the growth rates in the consumer goods industries have been meagre, as revealed by the recent RBI study; and

(b) if so, what particular corrective steps Government propose to take?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):**

(a) Presumably the reference is to the study on recent trends of industrial production published in the Reserve Bank of India Bulletin of January, 1980. The study does not cover the question of investments in various sectors of industry. In regard to growth rates in the consumer goods industries, the study has not come to any specific conclusion. On the other hand, it will be seen that over a period of years there is no consistent trend in respect of individual consumer goods industries.

(b) Does not arise.

**Declaration of certain areas of Tamil Nadu as Backward Areas**

3534. **SHRI DORAI SEBASTIAN:** Will the Minister of PLANNING be pleased to state:

(a) whether representations have been received for declaring Manapparai, Marungapuri, Vayampatti, Aravakurichi and Kadavur panchayat unions of Tamil Nadu as backward areas by the Central Government; and

(b) if so, the action taken thereon?

**THE MINISTER OF PLANNING (SHRI N. D. TEWARI):** (a) and (b). Central Government does not classify areas into backward or otherwise except in so far as industrial backwardness is concerned. The Panchayat Unions in question are a part of the Tiruchirappalli district which has been declared industrially backward for the

purpose of concessional finance from term-lending institutions.

The Tamil Nadu Government had forwarded representations for extending the scope of the scheme to the provision of investment subsidy also. This request could not be acceded to as it is beyond the scope of the scheme approved by the National Development Council.

**Setting up of Cement Plant at Rourkela, Orissa**

3535. **SHRI KRIPASIDHU BHOI:** Will the Minister of INDUSTRY be pleased to state:

(a) whether Government have considered a proposal to set up a cement plant at Rourkela (Orissa) under the public sector;

(b) if so, the details thereof; and

(c) the action so far taken to implement the proposal?

**THE MINISTER OF STATE IN THE MINISTRY OF INDUSTRY (SHRI CHARANJIT CHANANA):** (a) to (c). Messrs Hindustan Steel Limited were granted a letter of intent for manufacture of Portland Blast Furnace Slag Cement/Portland Pozzolana Cement on split location basis with clinkerisation plant at Chilhati, District Bilaspur (M.P.) and grinding plant at Rourkela, District Sundergarh (Orissa) for an annual capacity of 11.55 lakh tonnes. The proposal was reformulated by the Steel Authority of India and a request has been made for enhancing the capacity to 21.4 lakh tonnes. The Steel Authority of India are currently discussing with the Ministry of Railways matters concerning availability and disposal of slag and further action will be taken by the Authority after an investment decision is taken in this regard.